

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 35

MA 2070/2019 MA 2071/2019 CA 361/2021 CA 362/2021 CA 364/2021 CA
427/2021 CA 51/2022 CA 97/2022 CA 102/2022 CA118/2022 CA 119/2022
CA 121/2022 CA 538/2022 IA 1/2022 IA 2/2022 IA 57/2024 IA 58/2024 IA
19/2024 IA 32/2024 CA 60/2024 CA 65/2024 CA 93/2024 CA 101/2024

In
CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **23.04.2024**

NAME OF THE PARTIES: UNION OF INDIA V/s INFRASTRUCTURE
 LEASING AND FINANCIAL SERVICES
 LTD. & ORS.

Section 241(1)-242(4) OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Aditya Sikka a/w Mr. Meghav Gupta and Ms. Onshi Jakhar, Ld. Counsel for Union of India present. Mr. Yogini Chauhan and Mr. Guarav Jaiswal, Representative for the Union of India present.
2. Mr. Pulkit Sharma a/w Mr. Harsh Kesharia, Ld. Counsel for Applicant in CA 427 of 2019 and Respondent No. 333 in MA 2070 of 2019.
3. Mr. Kunal Meha a/w Ms. Soumya Srinivasan and Mr. Nitin Jain, Ld. Counsel for Applicant in CA 121/2022 & CA 51/2022 and Respondent No. 334 in CP 3638/2018. Mr. Kazan Shroff a/w Mr. Sunil and Mr. Swapnil Shikhare, Ld. Counsel for Respondent No. 322 in CP 3638/2018.

4. Mr. Robin Jaisinghani i/b Dastur Kalambi, Ld. Counsel for Respondent No. 323 and 324 in CP 3638/2018 present. Mr. Robin Jaisinghani i/b Dastur Kalambi for proforma Respondents No. 337, 338, 339 & 341 present in CA 97/2022, CA 102/2022, CA 118/2022 and CA 119/2022. Mr. Robin Jaisinghani i/b Dastur Kalambi, Ld. Counsel for Respondent No. 323 and 324 and Proforma Respondent 337, 338, 339 and 341 in MA 2070/2019. Mr. Dinesh Purandase a/w Ms. Soumya Srinivasan and Mr. Kunal Mehta, Ld. Counsel for Respondent No. 328 and 329 in MA 2070/2019 and MA 2071/2019.
5. Sr. Counsel Mr. Janak Dwarkadas a/w Mr. Rahul Dwarkadas, Ms. Prachi Dhanani, Ms. Rohini Jaiswal and Ms. Saloni Vyas i/b Veritas Legal for Deloitte Haskins & Sells LLP i.e., Applicant in C.A. No. 60 of 2024 and C.A. No. 65 of 2024 and for Original Respondent No, 326 in M.A. No. 2070 of 2019 and CP No. 3638 of 2024.
6. Mr. Vijeet Trivedi i/b Ganesh & Co for Mr Milind Patel i.e., the Orig. Respondent No. 321, in MA 2070 of 2019, IA 32 of 2024 and CA 101 of 2024. Adv. Chirag Naik a/w Adv. Vaijayanti S., Prasanna Kumar I/b. MZM Legal for R332 in MA 2070/71 of 2019 in CP 3638 of 2018.

7. **CA 538/2022**

7.1.Ld. Counsel for the Union of India seeks time to have instructions in this Application.

7.2.List this matter on 15.05.2024.

8. **CA 57/2024, CA 60/2024 and CA 65/2024**

8.1.These Applications will be heard first before proceeding in the main Application.

8.2.CA 57/2024 and CA 60/2024- Heard learned Counsel for the Applicant in full. For arguments on the side of Respondent Union of India.

8.3.List this matter tomorrow on 24.04.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)